

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:864
ANSWERED ON:02.03.2010
ALLOCATION FOR APL FAMILIES
Ray Shri Bishnu Pada

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the quantity of rice allocated to Above Poverty Line (APL) families has been reduced from 7 kg per head per month to 5 kg per head per month;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether there is a difference in the allocations for APL families in North Eastern States including Mizoram and other parts of the country;
- (d) if so, the details thereof and the reasons therefor;
- (e) whether there is a proposal to increase allocation for Andaman and Nicobar Islands to bring it at par with Mizoram in view of its remoteness and loss of agricultural land due to Tsunami;and
- (f) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (f): Allocations of food grains for APL category are made depending upon the availability of stocks of foodgrains in Central Pool and past offtake by States/UTs. Accordingly, allocations of foodgrains to APL category are made between 10 kg and 35 kg per family per month in different States/Union Territories (UTs) at present. The allocations of food grains to some of the North Eastern States, including Mizoram, is @ 35 kg per family per month.

The allocation of food grains for the Union Territory of Andaman & Nicobar Islands has been reviewed and increased by 204 tons of wheat for

APL and 25 tons of rice for BPL category per month from January 2010. Presently, the UT of Andaman & Nicobar Islands is allocated @ 35 kg per family per month for all the accepted 0.81 lakh families. Also, a quantity of 7200 tons of rice at economic cost was allocated to the U.T. during 2009-10 at the request of the UT Administration.